

(b) if so, the exact terms of its reference along with functions and powers;

(c) whether the Committee has so far identified any specific areas of research essential for realistic planning for development of Scheduled Castes and Scheduled Tribes or have invited suggestions of appropriate research topics from the concerned scholars and institutions;

(d) if so, the particulars thereof; and

(e) whether the question of establishing a Central Research and Training Institute for SCs. and STs. which was under Government's consideration since the Fourth Five Year Plan would now be given high priority for facilitating the work of the Committee ?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : A Committee to advise the Planning Commission on research in areas relating to planning has been set up under the chairmanship of Prof. S. Chakravarty.

(b) A copy each of the Resolution constituting the Committee and of the notifications indicating subsequent changes is laid on the Table of the House. (Placed in Library, See No. LT—6431/83)

(c) and (d) The Committee has identified certain broad areas of research from the point of view of overall planning. It is essentially concerned with the promotion of integrated and coordinated research, sharply focused on the requirements of planning, with a view to helping the Planning Commission in the formulation and implementation of Plans. Studies relating to scheduled castes and scheduled tribes, which have a direct bearing on Plan formulation or implementation, could also be sponsored as part of the overall research programme.

(e) The question of establishing a National Institute for Research and Training on Tribal Development has

been recently taken up for examination by the Ministry of Home Affairs.

Adoption of Tribal Sub-Plan Concept

8049. **SHRI BHEEKHABHAI :** Will the Minister of HOME Affairs be pleased to state :

(a) whether it is a fact that the concept of tribal sub-plan conceived earlier has neither been adopted nor implemented by States and Union Territories;

(b) whether tribal sub-plans ideas of integration of various Departments and Ministries under one umbrella have been achieved;

(c) whether various Ministries and Central Government Departments have participated in the development of tribal areas;

(d) if so, the contribution made by each Ministry or Central Government Department ever since its conception from the year 1975 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) No, Sir. The concept of tribal sub-Plan has been adopted and implemented in 17 States and 2 Union Territories.

(b) The triable sub-Plan is to be prepared by pooling resources from (i) outlays from State Plans (ii) investment by Central Ministries (iii) Special Central Assistance of the Home Ministry, and (iv) institutional finance. In addition to the attempt at such financial integration, administrative integration is sought to be achieved at the ITDP level by involving representatives of various development departments. In some States, Such integration has been, by and large, achieved.

(c) Yes, Sir.

(d) Central Ministries/Departments started quantification of funds since 1978-79 for the tribal areas. A statement showing the contribution made by them is enclosed.

Statement

Quantification of Funds by Central, Ministries Departments

Name of Ministry/Department	Amount Quantified (Rs. in lakhs)				
	1978-79	1979-80	1980-81	1981-82	1982-83
1. Ministry of Agriculture and Cooperation.	961.90	755.00	124.92	479.30	698.95
2. Ministry of Civil Supplies	—	—	—	41.45	26.45
3. Ministry of Commerce.	—	—	—	93.00	—
4. Ministry of Communication (Postal Services)	—	—	67.65	81.15	228.39
5. Ministry of Education and Culture	31.80	328.00	127.00	464.43	717.25
6. Ministry of Health and Family Welfare	1144.10	972.86	1119.29	1037.65	841.71
7. Deptt. of Industrial Development	—	—	131.10	—	—
8. Ministry of Shipping and Transport	810.00	850.00	1350.00	1280.00	1364.00
9. Ministry of Irrigation	—	—	16.70	89.00	—
10. Ministry of Rural Development	43.66	43.26	—	—	—

SC & ST Employees in Bokaro Steel Plant

8050. SHRI SHIBU SOREN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the total number of employees belonging to SC and ST communities in Bokaro Steel Ltd., who have been suspended or dismissed since 1977 to 1982 year-wise and category-wise; and

(b) the details of the rural development scheme taken by the Bokaro Steel Ltd., if any ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) : (a) and (b) Information is being collected and will be laid on the Table of the House.

Inter-State Restrictions on Recognition of Scheduled Tribes

8051. SHRI PIYUSH TIRKI : Will the Minister of HOME Affairs be pleased to state :

(a) whether it is a fact that the inter-state restriction for the recognition of Scheduled Tribes in Assam has been lifted;

(b) the tribals who have been included in the list ;

(c) the details of Government policy to provide facilities to all tribals of India ;

(d) the steps being taken to impress upon the State Governments to grant